

**GOVERNMENT OF INDIA  
SHIPPING  
LOK SABHA**

UNSTARRED QUESTION NO:4073  
ANSWERED ON:14.12.2000  
MAJOR PORTS BROUGHT UNDER TWO CATEGORIES  
VILAS BABURAO MUTTEMWAR

**Will the Minister of SHIPPING be pleased to state:**

- (a) whether the Department of Shipping has brought major port trusts under two categories, placing six ports in the first category and five in the second;
- (b) if so, the extent to which these categorisation of ports would be beneficial;
- (c) whether any concrete programme of action has been evolved to improve the functioning of these ports; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI HUKUMDEO NARAYAN YADAV)

- (a) Yes Sir. This Ministry has brought the Major Ports Trusts of Kandla, Mumbai, Calcutta, Chennai, Visakhapatnam and Jawaharlal Nehru under Category-I and Major Port Trusts of Mormugao, Cochin, Paradip, Tuticorin, and New Mangalore under Category-II.
- (b), (c) & (d) The above categorisation of Ports is in terms of equivalence to Board Level posts in Public Sector Enterprises. The purpose of categorisation is to delegates appropriate powers to both the categories of Major Port Trusts in the matter of Port functions and thus giving them more autonomy. Under the enhanced delegation, Board have powers to incur plans expenditure upto Rs. 50 crores in case of addition/modification/new investments and Rs. 100 crores in case of replacement/renewal of assets.